

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3009
TO BE ANSWERED ON 22.03.2022**

FUNCTIONING OF OLD AGE HOMES

3009. DR. JAYANTA KUMAR ROY:

SHRI RAJVEER SINGH (RAJU BHAIYA):

SHRIMATI SANGEETA KUMARI SINGH DEO:

SHRI BHOLA SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal to roll out a digital dashboard of old age homes functional in the country and if so, the details thereof;
- (b) whether the Government has released regular financial assistance to old age homes which were badly affected in corona virus pandemic during the last two years and if so, the details thereof;
- (c) whether the Government has set any target for establishing new old age homes in the country during the year 2022-23;
- (d) if so, the amount of funds released to the implementing agencies for establishing new old age homes during the said period;
- (e) the details of basic facilities provided in these old age homes; and
- (f) the details of the number of old people registered in old age homes in the country since January 2021, State-wise including Uttar Pradesh?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a): Yes, the Government has a digital dashboard of old age homes wherein all the applications received from the Implementing Agencies like Non-Governmental/Voluntary Organizations including trusts/charitable institutions, Government Recognized Educational Institutions, Charitable Hospitals/ Nursing Homes etc. are processed. Name of the portal is e-Anudaan portal.

(b): The details of funds allocated and funds released during the last two years under the Scheme of Integrated Programme for Senior Citizens (IPSrC) are as under:

| Financial Year | Funds allocated (Rs. in crore) | Funds released (Rs. in crore) |
|----------------|-----------------------------------|----------------------------------|
| 2019-20 | 106.08 | 106.08 |
| 2020-21 | 122.58 | 122.58 |

(c) & (d): The IPSrC Scheme guidelines have been revised w.e.f. 01.04.2021 and a provision has been made for establishing a Senior citizen home in each district. For the financial year 2022-23, no funds have been released so far to the implementing agencies for new old age homes.

(e): The details of basic facilities provided in these old age homes are at **Annexure-I**.

(f): The details of the number of Senior Citizens in old age homes in the country for the FY 2021-22 (upto 09.03.2022), state-wise including Uttar Pradesh, are at **Annexure-II**.

Annexure-I to Part (e) of Lok Sabha Unstarred Question NO. 3009 to be answered on 22.03.2022

The vision of the Ministry is to establish a society in which Senior Citizens live a healthy, happy, empowered, dignified and self-reliant life along with strong social and inter-generational bonding. Every institution being funded under the Integrated Programme for Senior Citizens (IPSrC) of Atal Vayo Abhyuday Yojana (AVYAY) Scheme which shall have further the following facilities:

- i. Residential area comprising rooms/dormitories-separately for men and women;
- ii. Adequate Safe drinking water and for ancillary purposes;
- iii. Electricity, fans and heating arrangement for residents (as necessary);
- iv. Kitchen-cum-store and office;
- v. Dining hall;
- vi. Recreation facilities, television, newspaper and an adequate collection of books;
- vii. Activities for keeping the residents productively occupied;
- viii. First aid, sick bay and primary healthcare facilities.
- ix. Should be barrier-free with provision of ramps and handrails, and where necessary, lifts etc.

Annexure-II**Annexure-II to Part (f) of Lok Sabha Unstarred Question NO. 3009 to be answered on 22.03.2022**

The details of the number of Senior Citizens in old age homes in the country for the FY 2021-22(upto 09.03.2022) , State-wise including Uttar Pradesh is as under:-

| Sl. No. | States/UTs | No. of Senior Citizens in Old Age homes |
|----------------|-------------------|--|
| 1 | Andhra Pradesh | 1925 |
| 2 | Chhattisgarh | 225 |
| 3 | Gujarat | 250 |
| 4 | Haryana | 425 |
| 5 | Himachal Pradesh | 25 |
| 6 | Jharkhand | 100 |
| 7 | Karnataka | 1270 |
| 8 | Kerala | 100 |
| 9 | Madhya Pradesh | 450 |
| 10 | Maharashtra | 965 |
| 11 | Odisha | 2195 |
| 12 | Rajasthan | 625 |
| 13 | Tamil Nadu | 1695 |
| 14 | Telangana | 500 |
| 15 | Uttar Pradesh | 1370 |
| 16 | Uttarakhand | 25 |
| 17 | West Bengal | 700 |
| 18 | Delhi | 50 |
| 19 | Pudduherry | 100 |
| 20 | Arunachal Pradesh | 50 |
| 21 | Assam | 1290 |
| 22 | Manipur | 850 |
| 23 | Meghalaya | 150 |
| | Total | 15335 |
